



F. No: 02/Exhibition/IEC/FSSAI-2019-20  
**FSSAI FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA**  
**MINISTRY OF HEALTH AND FAMILY WELFARE**  
**3RD FLOOR, FDA BHAWAN,**  
**KOTLA ROAD,**  
**NEW DELHI-110002**

Dated, the 02.3.2020

**Quiz - Eat Right India NATIONAL QUIZ LEAGUE (Season One)**

**The last date for the submission of bids has been extended. The Tender document will be uploaded shortly and the revised dates for the submission of bids will be informed accordingly. However the replies of the queries raised during the pre-bid meeting held on 20.2.2020 is mentioned below.**

**QUERIES RAISED BY BIDDERS IN PRE-BID MEETING HELD ON 20.2.2020**

**Q1. Are there any criteria for registration of schools?**

A. The school must be registered under recognized boards.

**Q2. Is there any specific fee for registration of school?**

A. There would be no registration fees.

**Q3. How many schools are required to be registered per city of the zone?**

A. Minimum 20 schools per city.

**Q4. What will be the mode or platform for conducting quiz for selection of schools at intra, inter, city, zonal and national level?**

A. Intra School quiz would be online or offline. For City, Zonal and National level, the quiz would be conducted onsite.

**Q5. Who will identify and enlist the schools for the selection and conducting the quiz accordingly.**

A. Agency will identify and enlist the schools for the selection and conducting the quiz.

**Q6. No. of zones at Page no. 7 of the EOI is mentioned as 2 zones which may be corrected as 4 zones as per the discussion held.**

A. The correction is duly noted and will be revised.

**Q7. Who will be responsible for the awarding certificates, recognition and prizes?**

A. Agency will design and provide Award/prize and Certificate at various levels as per the below table.

Level of quiz	Responsibility of award/prize and certificate distribution		Level of distribution	Options of prize
	CERTIFICATES	PRIZES		
Intra school level	Agency	Agency	for 1 <sup>st</sup> , and runner-up at various levels	Caps, T-shirts, Eat Right Trophy and the other options of items for prizes relevant to Eat Right or Food Safety
Inter school level	Agency	Agency		
City level	Agency	Agency		
Zonal level	Agency	Agency		
National Level (Final winners)	Agency	FSSAI		

**Q8. If only those Start-ups who are registered with FSSAI are exempted from point i) and ii) of table provided in Point No. 7 under "Evaluation of Bid" column?**

A. Yes.

**Q9. Whether Consortium or Joint Venture is allowed in the Participation of Bidding in the below mentioned Tender.**

A. Consortium or Joint Venture is not applicable under this tender enquiry

**Q10. Whether Firms registered under MSME are exempted from EMD?**

A. Firms registered under MSME are exempted from EMD only.

**Q11. Description of work regarding:**

- i. What should be the duration of live rounds?*
- ii. Whether the desktop will read out the questions for quiz?*
- iii. In Data management, how many fields are to be captured for the answer like time taken, correct/incorrect?*
- iv. For 4 times which the user can take for quiz, will the questions change every time he/she logs in?*
- v. Result of each question answered is to be given at the same time or at the end of the quiz, the total correct and incorrect answers are to be shown to the user?*

- vi. Each question has got certain time limit or the whole quiz is having time duration?**
- vii. What will be the parameters or level of questions for selecting the candidates or schools at the intra, inter, city, zonal and national level for sub junior, junior and senior level?**

A. the bidders may address the above queries by providing innovative and user friendly solutions, as part of their technical presentation.

Also the Agency will be responsible for the selection of questions as per the age and level of competition. However the relevant materials may be downloaded from the website [www.fssai.gov.in](http://www.fssai.gov.in) for framing of questions.